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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 13/2023

SONY MUSIC ENTERTAINMENT INDIA PRIVATE LIMITED & ORS.

..... Plaintiffs

Through: Mr. Kunal Gupta and Mr. Mohit Bhanghel, Advs.

versus

YT1S.COM, YT1S.PRO, YT1S.DE & ORS. .... Defendants
Through: Mr. K.D. Sharma, Adv. for D28

Mr. Azhar Qayum, Adv. for D-26/Tata Teleservices Limited

**CORAM:** 

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER 21 11 2023

**%** 

- 1. An adjournment is sought on the ground that the plaintiffs have come across additional infringing websites and desire to file an appropriate application seeking injunction in that regard.
- **2.** Renotify on 21 February 2024.

C.HARI SHANKAR, J

**NOVEMBER 21, 2023** 

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Click here to check corrigendum, if any